COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 224 OF 2017

Dated: 25th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Maharashtra State Electricity Distr Vs. Maharashtra Electricity Regulatory		
Counsel for the Appellant(s) :	Ms. Bani Dikshit	
Counsel for the Respondent(s) :	Mr. Ashwin Ramanathan for Ms. Deepali Sheth for R-2	

<u>ORDER</u>

Learned counsel for the appellant states that she has instructions from the appellant to withdraw the appeal.

The appeal is allowed to be withdrawn and is dismissed as such.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk